

India using Transfer of Technology (ToT). Manufacturer Recommended List of Spares (MRLS) is an integral part of every contract and the requisite spares are supplied by the Manufacturer.

Officers of Judge Advocate General branch in disturbed areas

970. SHRI AVINASH PANDE: Will the Minister of DEFENCE be pleased to state:

- (a) whether any officers from the Judge Advocate General branch of the Army are posted in areas notified as “disturbed areas” under the Armed Force (Special Powers) Act, 1958;
- (b) if so, the total number of postings and area-wise break-up thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) to (c) 10 officers from the Judge Advocate General branch of the Army are posted in “disturbed areas” notified under the Armed Force (Special Powers) Act, 1958, as per the following:

Sl. No.	Location	Number of officers
1.	Bomdila	01
2.	Daporizo	01
3.	Dimapur	02
4.	Guwahati	02
5.	Mantripukhri	01
6.	Mashimpur	01
7.	Tezpur	02

Joint venture with Russia for anti-tank shell production

971. DR. CHANDAN MITRA: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government proposes to set up joint venture with Russia for production of anti-tank shells in India;
- (b) if so, the details thereof; and
- (c) the fresh and urgent steps taken by Government to meet the shortage of this category of ammunition in the inventory of the armoured regiments?